

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 14-09-2023 AT 02.00 P.M. THROUGH VIDEO CONFERENCING:**

PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/738(CHE)/2022  
PETITION NUMBER : CP/618/IB/CB/2017  
NAME OF THE PETITIONER : State Tax Officer  
NAME OF THE RESPONDENT(S) : Madhu Desikan (Liquidator) of  
Jain Granite & Projects India Ltd  
UNDER SECTION : Sec 60(5) of IBC, 2016

**ORDER**

Ld. Counsel Mr. Dinesh Kumar for the Applicant. Ld. Counsel Mr. Gajendran Ravi for the Respondent.

Ld. Counsel for the Applicant seeks and is granted two weeks time to apprise as to the steps taken in terms of the order dated 03.08.2023.

List this application for hearing on **13.10.2023**.

-SP-

**RAVICHANDRAN RAMASAMY**  
Member (Technical)

Phk

-SP-

**SANJIV JAIN**  
Member (Judicial)